

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP (IB) No. 247/9/HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:
Bengal Cold Rollers Pvt Ltd

...Operational Creditor

Vs

KLSR Inratech Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

Ld. PCS Shri. Shaik Ghouse for the Operational Creditor and Ld. Counsel Shri. Srinivas Swarup for the Corporate Debtor are present.

Matter adjourned to 19.12.2022.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)